

ITEM NO.107

COURT NO.6

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 877/2011

MUKHTYAR JABBAR TADVI

Appellant(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

Date : 25-10-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s)

Dr. (Mrs.) Vipin Gupta, AOR (SCLSC)

For Respondent(s)

Mr. Nishant Ramakantrao Katneshwarkar, AOR
Mr. Anoop Kandhari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties at length.

Hearing concluded.

Judgment reserved.

(SUKHBIR PAUL KAUR)
AR CUM PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR